tion Research Laboratory of the Indian Council of Medical Research and State Government Organisations, a programme of applied nutrition has been undertaken in the country in 222 selected blocks during the Third Five Year Plan period. Measures of Health-Education cover the preparation and distribution of pamphlets with information about nutritional values of various items of food, menus of balanced meals, posters and exhibitions on nutrition etc. so that nutrition can be improved through proper utilisation of available foodstuffs. The applied nutrition programme aims at promoting the increased local production of protective foods like fruits. vegetables, fish, milk, poultry etc. and their utilisation for the vulnerable groups. There is also a skimmed milk feeding programme started UNICEF assistance to improve the nutritional status of expectant mothers and children. Skimmed milk was distributed through Maternal and Child Health Centres in Andhra Pradesh. Assam, Delhi, Gujarat, Kerala, Laccadive, Madhya Pradesh, Madras, Maharashtra, Manipur, Mysore, Orissa, Punjab, Rajasthan and Uttar Pradesh totalling 70,59,095 lbs benefiting 6,96,943 expectant mothers and pre-school children. Further, a total quantity of 50,46,734 pounds was distributed in the schools in the States of Gujarat, Madhya Pradesh, Laccadives, Maharashtra, Orissa and Uttar Pradesh to the benefit of 8,75,432 children. similar allocation has been arranged . through UNICEF in 1964-65.

Jaundice

Shri Kapur Singh:
Shri Yashpal Singh:
Shri Solanki:
Shri Buta Singh:
Shri Buta Singh:
Shri Narasimha Reddy:
Shri P. C. Borooah:
Shri Ram Harkh Yadav:
Shri Yamuna Prasad
Mandal:

Will the Minister of Health be pleased to state:

(a) whether several cases of Jaundice have been reported from the Indian Institute of Medical Sciences recently as a result of transfusion; and

(b) whether any inquiry has been conducted as to the causes of this infection and if so, the details thereof?

The Minister of Health (Dr. Sushila Nayar): (a) No.

(b) Does not arise.

Outstanding Payments to Corporation of Nagpur

549. Shri Balkrishna Wasnik: Will the Minister of Works and Housing be pleased to state:

- (a) whether there are any outstanding payments to be made to the Corporation of Nagpur by the Central Government Offices located there:
 - (b) if so, the amount involved; and
 - (c) the reasons for the delay?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) to (c). According to the Nagpur Municipal Corporation, a sum of Rs. 1,78,922.95 was outstanding against the Central Public Works Department on the 31st March, 1964. This includes claims amounting to Rs. 1,05,051.49 for property tax. These claims will be examined and settled after all the requisite information certified by the Examiner of Local Fund Accounts of the State Government has been furnished by the Corporation.

The Central Public Works Department have, however, paid a sum of Rs. 43,630.99 during July and October, 1964 towards claims for conservancy and water charges.

Sanitary Conditions in New Delhi

550. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

- (a) whether the sanitary conditions in New Delhi have deteriorated considerably; and
- (b) if so, the steps envisaged to keep the city more clean?